


The Provisional Common Gradation/Seniority List for the posts of Deputy Registrar, Senior Private Secretary and Assistant Registrar working on the establishment of High Court, Original and Appellate Side Bombay and its Bench offices at Nagpur, Aurangabad and High Court of Bombay at Goa (Panaji) as on 1st January, 2018, has been prepared. A soft copy of the said Provisional Common Gradation/Seniority List has been published on the High Court web site.

The objections, if any, to the said Seniority List, may be submitted within 15 days to the Registrar (Personnel). The representation received thereafter will not be considered.

Date : - 15th February, 2018.


(M. W. Chandwani)
I/c Registrar (Personnel)

PROVISIONAL COMMON GRADATION/SENIORITY LIST OF DEPUTY REGISTRARS (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE SIDE) INCLUDING ITS BENCH OFFICES AT NAGPUR, AURANGABAD AND HIGH COURT OF BOMBAY AT GOA, PANAJI-GOA AS ON 1ST JANUARY, 2018.

Designation of Post : Deputy Registrar
Gazetted Officer

Pay Scale :- 15600-39100 and Grade Pay of Rs. 7600

Office at	Sanctioned Strength	Working Strength	Vacant Posts
Bombay	24	21	03
Nagpur	05	04	01
Aurangabad	05	04	01
Goa	01	01	00
Total	35	30	05

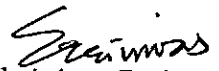
Note : At present total 30 Deputy Registrars are working. Out of them 10 (Bombay), 03 (Nagpur), 01 (Goa) are Judicial Officers and one Shri M.H.I. Patel, Deputy Registrar, from Original Side, Bombay is deputed on Appellate Side, Bombay therefore, their names have not been included in the Common Gradation/Seniority List.

PROVISIONAL COMMON GRADATION/SENIORITY LIST OF DEPUTY REGISTRARS (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE SIDE) INCLUDING ITS BENCH OFFICES AT NAGPUR, AURANGABAD AND HIGH COURT OF BOMBAY AT GOA, PANAJI-GOA AS ON 1ST JANUARY, 2018.

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
1	Shri Ghanshyam Murlidhar Khapre. (Nagpur)	03.04.1960	B.Com., LL.B.	03.07.2001	--	--	--	02.09.1996	Promotion	Appointed as Assistant Registrar by direct recruitment
2	Shri Kiran Tulshidas Bobade. (Bombay)	09.07.1970	B.E.(Comp. Engg.)	01.02.2006	--	--	--	31.08.2001 appointed as Assistant Registrar (Computer) at Aurangabad Bench	Promotion	Appointed as Assistant Registrar by direct Recruitment
3	Shri Iqbal Adam Gadkari. (Bombay)	15.01.1960	B.A.	01.10.2007 (Actual Pay and Posting of D.R. w.e.f. from 1.12.2013)	--	--	--	--	--	Appointed as Stenographer (L.G) from 23.02.1981, HCOS Appointed as D.R. w.e.f. 01.10.2007 as per order dtd. 05.09.2013 of High Court Bombay in W.P. No. 4060/2010

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4	Smt. Shraddha Avinash Malkar. (Bombay)	23.10.1960	B.A.	24.01.2008	22.06.1982	23.11.1989	10.07.1995	01.09.2005	Promotion	
5	Shri B.D. Deshpande. (Arungabad)	27.08.1961	B.Com., LL.B.	21.01.2012	01.03.1982	31.01.1986	06.04.1990 (as Supdt.)	13.12.2004	Promotion	
6	Ms. Shraddha Yashwant Mohite. (Bombay)	15.10.1973	B.A., LL.M.	20.03.2012	—	—	—	—	Direct	By direct recruitment from Advocate
7	Shri Veerendra Ajabrao Dhawas. (Bombay)	20.08.1972	B.Sc (Agri) LL.B., PGDMA	03.04.2012	—	—	—	—	Direct	By direct recruitment from Advocate
8	Shri Mohd. Ayub. (Arungabad)	07.07.1962	H.S.C.	24.06.2013	27.07.1982	24.10.1986	06.04.1990	13.12.2004	Promotion	
9	Smt P.S. Sukhia. (Arungabad)	19.12.1962	B.Com., LL.B.	29.10.2014	16.02.1982	05.06.1985	06.04.1990	13.12.2004	Promotion	
10	Smt. Uma Narayan. (Bombay)	02.09.1969	B.A., M.A., B.Lib.Sc, M. Lib.Sc, LL.B., LL.M., MSC., Info. Management from Robert Gordon, University, Aberdeen, Scotland.	19.03.2015	19.01.1998 as Librarian	10.12.2002 as Chief Librarian	—	—	--	Appointed as Deputy Registrar under Rule 58 of Bombay High Court, Appellate Side Rules 2000, from the post of Chief Librarian

Sr. No	Name of the Deputy Registrar & Place	Date of Birth	Education Qualification	Date of continuous service in the present post	Date of initial appointment as Clerk	Date of promotion as Assistant	Date of promotion as Section Officer	Date of promotion as Assistant Registrar	Mode of Recruitment	Remarks
11	Shri Vikram Vikas Kingaonkar. (Bombay)	06.11.1978	M.C.S., LL.B.	08.06.2015	01.07.2003	06.05.2004 as Software Programmer	24.02.2005 as Software Engineer	01.03.2006 as Assistant Registrar	Promotion	Presently working at Aurangabad Bench w.e.f 23.10.2015
12	Smt. Shilpa Santosh Naik. (Bombay)	04.06.1970	B.Com., LL.B.	08.06.2015	—	—	14.12.1998	02.06.2010	Promotion	Appointed as Section Officer directly as per the order of the Hon'ble Chief Justice
13	Shri Prakash Vithal Gurav. (Bombay)	11.12.1962	B.Com.	08.06.2015	11.06.1985	03.09.1997	03.07.2001	01.04.2009	Promotion	
14	Shri Deelipkumar Rajabhau Kulkarni. (Bombay)	08.05.1964	B. Com. LL.B	02.05.2017	01.02.1985	16.01.1992 Court Keeper	27.06.2005 Protocol Officer cum Court Keeper	02.04.2012	Promotion	From Auangabad Bench
15	Shri Deepak Vithoba Kamtekar. (Bombay)	09.06.1961	B.Com., LL.B.	02.05.2017	16.09.1985	24.04.2000	03.07.2001	01.09.2012	Promotion	
16	Shri N. L. Pathak. (Arungabad)	01.01.1962	B.A.	06.09.2017	27.07.1982	27.10.1986	06.04.1990	03.12.2008	Promotion	


 (Shrinivas B. Agrawal)
 Registrar General